

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 126
TO BE ANSWERED ON THE 1ST AUGUST, 2023**

IMPLEMENTATION OF PM-ABHIM

126 # SMT. KANTA KARDAM:

Will the Minister of Health and Family Welfare be pleased to state:

- (a) the details of the progress of the work done and the expenditure incurred under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) in the country, State/UT-wise including Uttar Pradesh; and
- (b) the norms and mechanism for establishment of Public Health Facilities Center in remote, rural, inaccessible and tribal areas under PM-ABHIM, State/UT-wise?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

- (a) & (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 126 * FOR 1ST AUGUST, 2023**

(a) & (b) Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26).

The measures under the scheme focus on developing capacities of health systems and institutions across the continuum of care at all levels viz. primary, secondary and tertiary level and on preparing health systems in responding effectively to the current and future pandemics/disasters. The objective of the scheme is to fill critical gaps in health infrastructure, surveillance and health research – spanning both the urban and rural areas.

Following support is provisioned for States/UTs under CSS component of the scheme:

1. Construction of 17,788 rural Health and Wellness Centres (HWCs). HWCs are to be established in plain areas having population of 5000 and in difficult areas - hilly, tribal, desert etc, having a population of 3000.
2. Support for 11,024 urban Health and Wellness Centres in all the States with the focus on slum like areas. One Urban-HWC is to be set up as per 15,000-20,000 population for catering predominantly to poor and vulnerable populations, residents of slum and slum-like areas.
3. Establishing 3382 Block Public Health Units (BPHUs) at block levels.
4. Setting up of Integrated Public Health Labs (IPHLs) in 730 districts.
5. Establishing Critical Care Hospital Blocks (CCBs) in 602 districts (with population more than 5 lakhs) and with referral linkages in other districts.

The CSS components of PM-ABHIM is implemented by following the existing framework, institutions and mechanisms of the National Health Mission. The proposals are received from State/UT Governments and Government of India provides approval for these proposals as per norms & available resources within overall resource envelope as per the detailed discussion during the meeting of National Programme Coordination Committee (NPCC) which are jointly attended by both the State and Central officials.

Administrative approvals have been accorded to States/UTs for an amount of Rs.21,130.89 Crore for construction/strengthening of 7,808 Sub-Health Centres- Health & wellness Centres, 2,168 U-HWCs, 1557 BPHUs, 561 IPHLs at District level and 443 CCB as on 25.07.2023.

The details of the approvals and funds released to State/UTs under the scheme is at Annexure-I and Annexure-II respectively.

Annexure-I
(Rs. in Crore)

States/UTs approvals under PM-ABHIM*

S. No.	State/UT	Units Approved					Total Amount Approved
		Building-I ess SC-HWC	U-HWC	BPHU	IPHL	CCB	
1	A & N Islands	0	0	0	0	0	0.00
2	Andhra Pradesh	0	184	0	13	14	540.75
3	Arunachal Pradesh	0	0	0	22	1	66.94
4	Assam	768	0	207	33	27	1300.67
5	Bihar	2546	0	59	12	12	1877.11
6	Chandigarh	0	19	0	1	0	22.25
7	Chhattisgarh	0	0	91	28	23	831.36
8	DNH & DD	0	4	0	3	1	35.00
9	Delhi	0	0	0	0	0	0.00
10	Goa	0	0	0	2	2	50.00
11	Gujarat	0	0	0	26	26	793.73
12	Haryana	0	0	0	22	22	627.67
13	Himachal Pradesh	0	8	20	3	2	74.94
14	Jammu & Kashmir	0	79	230	16	8	599.81
15	Jharkhand	893	0	29	7	7	714.84
16	Karnataka	0	114	0	9	9	281.26
17	Kerala	0	0	0	14	14	404.63
18	Ladakh	0	0	0	2	0	2.50
19	Lakshadweep	0	0	0	1	0	1.25
20	Madhya Pradesh	0	0	196	52	50	1543.41
21	Maharashtra	0	0	0	18	18	508.75
22	Manipur	64	0	0	14	2	113.27
23	Meghalaya	151	0	0	3	0	88.04
24	Mizoram	0	1	0	10	1	38.96
25	Nagaland	0	0	0	11	1	45.34
26	Odisha	604	0	153	24	22	1024.92
27	Puducherry	0	32	0	4	3	158.44
28	Punjab	0	0	0	18	16	478.79
29	Rajasthan	1112	47	33	10	10	794.58
30	Sikkim	0	0	0	3	1	28.97
31	Tamil Nadu	0	0	0	38	33	943.95
32	Telangana	0	496	0	33	31	1369.03
33	Tripura	0	0	0	7	1	35.73
34	Uttar Pradesh	1670	674	515	75	62	4352.23
35	Uttarakhand	0	0	24	4	2	71.93
36	West Bengal	0	510	0	23	22	1309.84
	Total	7808	2168	1557	561	443	21,130.89

*(As on 25.07.2023)

Annexure-II
(Rs. in Crore)

Central Release under PM-ABHIM from FY 2021-22 to 2023-24				
S. No.	State	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	-	1.11	-
2	Andhra Pradesh	3.75	15.76	-
3	Arunachal Pradesh	0.56	0.10	-
4	Assam	57.90	2.26	-
5	Bihar	125.86	7.17	-
6	Chandigarh	-	4.79	-
7	Chattisgarh	11.25	1.34	-
8	DNH & DD	-	0.24	-
9	Delhi	-	-	-
10	Goa	-	0.06	-
11	Gujarat	-	29.54	39.54
12	Haryana	11.06	1.31	-
13	Himachal Pradesh	-	28.05	-
14	Jammu & Kashmir	16.11	1.00	-
15	Jharkhand	44.70	183.04	-
16	Karnataka	11.25	37.10	-
17	Kerala	3.75	24.89	-
18	Ladakh	-	0.00	-
19	Lakshadweep	-	0.63	-
20	Madhya Pradesh	22.85	98.70	-
21	Maharashtra	17.45	4.07	-
22	Manipur	4.56	10.92	-
23	Meghalaya	9.65	43.28	-
24	Mizoram	0.28	1.52	-
25	Nagaland	0.28	0.08	-
26	Odisha	32.15	211.46	41.44
27	Puducherry	0.42	0.19	0.89
28	Punjab	-	24.16	-
29	Rajasthan	45.37	83.59	76.01
30	Sikkim	-	0.75	-
31	Tamil Nadu	17.45	150.42	47.99
32	Telangana	11.25	53.88	39.57
33	Tripura	-	0.90	-
34	Uttar Pradesh	124.63	173.71	123.98
35	Uttarakhand	1.56	32.31	-
36	West Bengal	9.95	-	30.91
	Total	584.04	1,228.35	400.33

Note:

1. Central Release for the F.Y. 2023-24 is updated up to 24.07.2023 and is provisional.
2. The above releases relate to Central Govt. Grants & do not include State share contribution.
